

**GOVERNMENT OF INDIA  
LABOUR AND EMPLOYMENT  
LOK SABHA**

UNSTARRED QUESTION NO:3810  
ANSWERED ON:23.08.2004  
PUBLIC UTILITY SERVICE UNDER ID ACTS  
Rao Shri Devarakonda Vittal

**Will the Minister of LABOUR AND EMPLOYMENT be pleased to state:**

(a) whether the Government has declared industries in the field of fuel gases like coal gas and natural gas as public utility service is under Industrial Disputes Act; and

(b) if so, the details thereof?

**Answer**

MINISTER OF LABOUR AND EMPLOYMENT (SHRI SIS RAM OLA)

(a): Yes, Sir.

(b): Government have declared the industry engaged in the Processing or Production of Fuel Gases (Coal Gas, Natural Gas and the like) as public utility service under the Industrial Disputes Act, 1947 vide Government of India Gazette Notification No SO 1518 dated 15.6.2004 for a period of six months.